



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

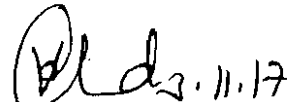
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 06.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Special Appeal Writ No. 1373/2007 Managing Committee Nav Ratna V Vs. Director Primary And Secondar	Ashok Mishra	D.P. Sharma
2	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3251/2016 Bajaj Finance Ltd. Vs. State	Pankaj Gupta	M.K. Kaushik
3	Sh. Vinodi Lal Mathur Advocate	S.B. Arbitration Application No. 48/2017 & 47/2017 M/s Arohi Construction Vs. M/s Kohinoor Decorator Pvt. Ltd.	J.P. Gargey	Amit Gupta
4	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3329/2017 Mamta Shringi Vs. Nitesh Pandey Alias Sanjay Pandey	Rakha Arora	Amit Jindal
5	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2501/2015 Anita Sharma Vs. Pushpendra Deep	Prahlad Sharma	Bharti Sharma
6	Sh. Ravi Bhojak Advocate	S.B. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
7	Sh. Ravi Bhojak Advocate	D.B. Civil Misc. Appeal No. 1775/2017 Smt. Sapna Vs. Neeraj Khandelwal	Samarth Sharma	Rajendra Prasad Sharma
8	Sh. Ravi Bhojak Advocate	S.B. Civil First Appeal No. 471/2016 Om Prakash Sonthliwal Vs. Ram Prakash Agarwal	Ashok Kumar Pareek	Sudesh Bansal
9	Smt. Anupama Chaturvedi, Advocate	S.B. Cr. Revision No. 994/2017 Rohit William Vs. Smt. Gloria Joseph	S.K. Jindal	Dr. Bharti Sharma
10	Sh. Ankur Rastogi Advocate	S.B. Civil Misc. Appeal No. 1712/2017 Ramdutt Sharma Vs. Kameshwar Nath Dandotiya	Dinesh Kumar Garg	J.P. Goyal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



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Cause List Date 07.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 422/2017 & 4766/2016 Prem Sharma Vs. Sh. Ashavani Sharma	Dinesh Singh	H.V. Nandwana
2	Sh. Ajeet Bhandari Advocate	D.B. Civil Misc. Appeal No. 2645/2017 Parmanand Alias Pappu Vs. Ponnamma	Vijay Choudhary	Manish Sharma
3	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Revision Petition No. 947/2015 Raghuvveer Singh Vs. State	Gaurav Gupta	Aladeen Khan, PP
4	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3784/2017 Om Prakash Alias Sonu Vs. Pooja	Vinod Kumar Sharma	R.R. Gurjar, PP.
5	Ms. Anita Agarwal Advocate	S.B. Cr. Misc. Petition No. 2582/2016 Shri Balraj Singh Vs. Smt. Swati	Amit Jindal	Vidhut Gupta
6	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 1226/2015 Ram Swaroop Vs. Smt. Geeta	Gaurav Gupta	Satya Narayan Kumawat
7	Sh. Harish kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 822/2017 Ganesh Singh Rajawat Vs. State	Rajeev Surana	Shyma Kant Sharma
8	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Transfer Petition No. 38/2017 & 39/2017 Smt. Geeta Faroda Vs. State	NS Sikharwar	Ajay Sharma

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